



MAHARASHTRA NATIONAL LAW UNIVERSITY NAGPUR

(Established by Maharashtra Act VI of 2014)

ADMISSION NOTIFICATION

for

B.A.LL.B. (Honours in *Adjudication and Justicing*)

Equipping to enter Judiciary...

July 28, 2021

Maharashtra National Law University, Nagpur was established by the Government of Maharashtra vide Act No. VI of 2014 to advance and disseminate learning and knowledge of law and legal process and their role in national development. In furthering our vision of improving the quality of Justicing in the country by attracting best talent and train it for courts, the University launched **B.A.LL.B. (Honours in *Adjudication and Justicing*)**, an Undergraduate Degree Course. This Five-Year duration degree course comprises of intensive and exhaustive practical training with regular **Internships** and **Judicial Clerkship** and **Six months of Apprenticeship (Semester-X)** under the **guardianship of High Court Justices and District Judges**. B.A.LL.B. (Honours in *Adjudication and Justicing*) is a residential **Degree Course** that aims to equip the students with critical legal thinking for **entry level of Judiciary**. Its curriculum focuses on pluralism, social integration, and socio-cultural structure of the State. Mock Trials, Clinical legal Education, and field visits are the integral part of the curriculum through which students understand the application of classroom teaching and appreciate the socio-economic and legal issues.

Eligibility:

The candidates fulfilling the following criteria are eligible to apply:

- Candidates must have appeared in the CLAT 2021 Examination;
- Candidates must have completed Higher Secondary Education i.e., 10+2 or an equivalent examination with forty-five percent (45%) or its equivalent grade in case of candidates belonging to Unreserved / OBC / PWD categories and forty percent (40%) marks or its equivalent grade in case of candidates belonging to Reserved Categories;
- Candidate should be an Indian Citizen; and
- The age of the candidate should not be more than 20 (twenty) years as on the date of application.

Intake and Reservation: 60 Seats

The Reservation Policy of Maharashtra as envisaged in the Maharashtra National Law University Act 2014 would be made applicable. The allocation of seats is as follows:

Category	Percentage	No of Seats
Scheduled Castes of Maharashtra	13	08
Scheduled Tribes of Maharashtra	07	04
De-notified Tribes (A) of Maharashtra	03	02
Nomadic Tribes (B) of Maharashtra	2.5	02
Nomadic Tribes (C) of Maharashtra	3.5	02
Nomadic Tribes (D) of Maharashtra	02	01
Special Backward Class of Maharashtra	02	01
Other Backward Classes (OBC) of Maharashtra	19	11
Economically Weaker Section (EWS) of Maharashtra	10	06
Unreserved Seats	--	23
Total Seats		60

Note 1: The table above has been prepared based on the Section 6 (1) of the Maharashtra National Law University Act 2014 and Section 4(2) of the Maharashtra State Public Services (Reservation for Scheduled Castes, Scheduled Tribes, De-notified Tribes (Vimukta Jatis), Nomadic Tribes, Special Backward Category and Other Backward Classes) Act 2001.

Note 2: The university reserves 5% of its intake towards Specially Abled Person (SAP)- (with benchmark disabilities).

Course Structure:

Maharashtra National Law University, Nagpur follows a Semester system with six working days in a week; and as per the UGC and BCI regulations/guidelines, the University works for a minimum of 90 working days in each Semester in addition to the examination days, and 180 working days in an academic year for the Undergraduate and Postgraduate Degree Courses. The Course Curriculum for **B.A.LL.B.(Honours in Adjudication and Justicing)** is as follows:

First Year			
Semester-I	Credits	Semester-II	Credits
1.1 Philosophy of Law and Legal Institutions	4	2.1 Tortious Liability	4
1.2 Indian History	3	2.2 Indian Legal and Constitutional History	4
1.3 Sociology	3	2.3 Law and Society	3
1.4 Political Thought	3	2.4 Contemporary Political Science	3
1.5 Law and Language	3	2.5 Law and Economics	3
1.6 Fundamentals of Human Psychology	3	2.6 Logical Reasoning	3
Second Year			
Semester-III	Credits	Semester-IV	Credits
3.1 Constitutional Law	4	4.1 Jurisprudence	4
3.2 Interpretation of Statutes	4	4.2 Constitutional Vision of Justicing and Theories of Justice	3
3.3 Principles of Law of Contracts and Specific Relief Act	4	4.3 Law of Intestate and Testamentary Succession	3
3.4 Principles of Property Laws and Transfer of Property Act	4	4.4 Gender and Law	3
3.5 Family Law	3	4.5 Criminology, Victimology and Theories of Sentencing	3
3.6 Consumer Protection Law and Negotiable Instruments Act	3	4.6 Medical Jurisprudence and Forensic Science	3
Third Year			
Semester-V	Credits	Semester-VI	Credits
5.1 Civil Justice Administration-I	4	6.1 Civil Justice Administration-II	4
5.2 Criminal Justice Administration-I	4	6.2 Criminal Justice Administration-II	4
5.3 Evidence and Appreciation of Evidence	4	6.3 Principles of Corporate Laws	4
5.4 Principles of Environmental Justice	4	6.4 Intellectual Property Rights	4
5.5 International Law and Institutions	4	6.5 Land Laws (Revenue)	4
5.6 Clinic-I (Alternative Disputes Resolution)	5	6.5 Clinic-II (Legal Aid-Law an Practice)	5
Fourth Year			
Semester-VII	Credits	Semester-VIII	Credits

7.1 Human Rights	4	8.1 Law and Poverty	4
7.2 Principles of Taxation Laws	4	8.2 Law of Equity and Trusts	4
7.3 Industrial and Labour Laws	3	8.3 Optional Paper-I	4
7.4 Principles of Economic Laws	3	8.4 Optional Paper-II	4
7.5 Tenancy and Rent Control Act	3	8.5 Optional Paper-III	4
7.6 Clinic-III (Judicial Ethics and Professional Relations)	5	8.6 Clinic-IV (Court Management and Case Management)	5
Fifth Year			
Semester-IX	Credits	Semester-X	Credits
9.1 Drafting of Orders and Judgments	4	Apprenticeship	10
9.2 Effective Court Administration	4		
9.3 Mental Health and Stress Management	3		
9.4 Optional Paper-IV	4		
9.5 Optional Paper-V	4		
9.6 Optional Paper-VI	4		

Tentative titles to be offered as Optional Courses:

1. Medical Laws and Ethics
2. Cyber Laws
3. Immigration Laws
4. Election Laws
5. Service Laws
6. Penology and Correctional Administration
7. Juvenile Justice in India
8. Mediation
9. Family Courts Act

Note: The university reserves the right to modify the above tentative Course Structure in due course of time.

Total mandatory Credits are 210; however, the students shall be allowed to earn more credits through Choice Base Credit System (CBCS) from other Undergraduate Degree Course(s) and extra credit courses offered by the external experts from time to time.

Mandatory Internship:

Internships are considered as an essential part of the course structure and they would be considered as part of overall evaluation process. Internships by the students in their entire course shall fall into two categories:

- Internships with agencies wherein the involvement of judicial function are apparent but not direct. Various agencies of the criminal justice system, such as State Legal Services Authority / District Legal Services Authority, Police Departments and Juvenile and Adult Correctional Agencies. These may also include human rights and labour organizations.
- Internships focused within the judicial system, such as under the Justices of High Courts and Judges of District and other specialised Courts.

Tentative Fee Structure:

ONE-TIME FEE [payable at the time of admission]	I Year	II Year	III Year	IV Year	V Year
Admission Fee	Rs.3000/-	Nil	Nil	Nil	Nil
Library Caution Money (Refundable)	Rs.10,000/-	Nil	Nil	Nil	Nil
Hostel Caution Money (Refundable)	Rs.10,000/-	Nil	Nil	Nil	Nil
Mess Caution Money (Refundable)	Rs.10,000/-	Nil	Nil	Nil	Nil
Tuition fee – Students of Maharashtra Domicile (After deduction of 25%) Others	Rs.78,750/- Rs.1,05,000/-	Rs.86,625 Rs.1,15,500	Rs.95,288/- Rs.1,27,050/-	Rs.1,04,817/- Rs.1,39,755/-	Rs.1,15,299/- Rs.1,53,730/-
Student Welfare	Rs.3,000/-	Rs.3,000/-	Rs.3,000/-	Rs.3,000/-	Rs.3,000/-
Library, Database, Printing and Publication	Rs.18,000/-	Rs.18,000/-	Rs.18,000/-	Rs.18,000/-	Rs.18,000/-
Moot Court, Seminar and Others	Rs.6,000/-	Rs.6,000/-	Rs.6,000/-	Rs.6,000/-	Rs.6,000/-
Recreation Facility	Rs.6,000/-	Rs.6,000/-	Rs.6,000/-	Rs.6,000/-	Rs.6,000/-
Internet Charges	Rs.6,000/-	Rs.6,000/-	Rs.6,000/-	Rs.6,000/-	Rs.6,000/-
Examination and Evaluation	Rs.8,000/-	Rs.8,000/-	Rs.8,000/-	Rs.8,000/-	Rs.8,000/-
Hostel Accommodation	Rs.30,000/-	Rs.30,000/-	Rs.30,000/-	Rs.30,000/-	Rs.30,000/-
Mess Charges (Actuals)	--	--	--	--	--
Maharashtra Domicile Others	Rs.1,88,750/- Rs.2,15,000/-	Rs.1,63,625/- Rs.1,92,500/-	Rs.1,72,288/- Rs.2,04,050/-	Rs.1,81,817/- Rs.2,16,755/-	Rs.1,92,299/- Rs.2,30,730/-

Note: The Executive Council of the University reserves the right of revising the fee structure at any point of time.

Admission Procedure:

The admission process for **B.A. LL.B. (Honours in Adjudication and Justicing)** will be conducted in two stages.

Stage 1: Submission of Application Interested Candidates who are eligible are required to apply Online at https://fs29.formsite.com/wSFJ6S/mnlunagpur/form_login.html along with following documents:

- Passport Size Photograph;
- CLAT 2021 Score Card;
- Caste Certificate (For Candidates of Maharashtra Only);
- Caste Validity Certificate (For Candidates of Maharashtra Only);
- Creamy Layer Certificate (If Applicable)
- Economically Weaker Section (EWS) Certificate (For Candidates of Maharashtra Only).

Stage 2: Screening and Shortlisting

CLAT Rank: From the total number of received applications, Three Hundred (300) applicants will be shortlisted based on the CLAT 2021 Rank at 1:5 Category wise ratio.

Group Discussion (GD): The shortlisted candidates will be invited for Group Discussion (GD) and based on the performance in the Group Discussion, Candidates will be shortlisted to next level at 1:2 Category wise ratio.

Psychometric Test and Personal Interview: The shortlisted candidates from Group Discussion shall appear for a Psychometric Test and will be interviewed by a selection panel including sitting Hon'ble Judges of High Court, Academicians and Psychologists.

Application Fee: Rs.1,500/- (Rupees One Thousand Five Hundred Only) for Unreserved Candidates and Rs.1,000/- (Rupees One Thousand Only) for Reserved Candidates. The application fee shall be paid through below mentioned SBI Collect link:

<https://www.onlinesbi.com/sbicollect/icollecthome.htm>

Important Dates:

Admission Notification	:	July 28, 2021
Applications Open Online	:	August 02, 2021
Application Ends	:	August 20, 2021
1 st Shortlist based on CLAT Rank (Category wise)	:	August 21, 2021
Group Discussion	:	August 23 and 24, 2021
2 nd Shortlist based on GD	:	August 26, 2021
Psychometric Test	:	August 27, 2021
Personal Interview	:	August 28 and 29, 2021
Publication of Result and Final Merit List	:	August 31, 2021

Note: As on date, the Group Discussion, Psychometric Test and Personal Interview will be held physically / in person. Changes if any, in the mode of conduct of Group Discussion, Psychometric Test and Personal Interview will be intimated in our website.

For any further clarification with regard to admissions please contact Admission Section:

Email to: admission_jus@nlunagpur.ac.in

Contact No: 9112032233.

**Sd/-
Registrar**
